STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29TH APRIL,2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF SEPTEMBER, 2020.

		List	of cases in which e-F	ayment of Court fee	s was	s was made during the mont	List of cases in which e-Payment of Court fees was made during the month
Sr.	Court	District	Case No.	Petitioner Name Vs	Advocate	Date of	Date of e-payment
No.				Respondent Name		Registration	of Court Fees
(3)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
-	High Court of	East Khasi Hills	•	1	- (- (. 3
	Meghalaya						
'n	Judge, Commercial Court, Shillong	East Khasi Hills	t	ı		1	1

List of cases in which Electronic Service of Process has taken place during the month	Form 3

No.	No. Court	District (3)	Case No.	Petitioner Name Vs Respondent Name	e Vs ame	Advocate	Advocate
(=	(2)	(3)	(4)	(5)		(6)	(6)
	High Court of Meghalaya	East Khasi Hills		1			1
2.	Judge, Commercial Court, Shillong	East Khasi Hills	1			•	1

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List of total no. of cases randomly allocated during the month	
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2	Cont)	,		
2 0	Coun	District	Court Name	Court No.	Case Type	Œ
200						
3	(2)	(3)	(4)	(5)		(6)
<u>.</u>	High Court of Meghalaya	East Khasi Hills	1	-		17
5	Judge, Commercial Court,	East Khasi Hills	•	1		•
	Shillong					

District	Casalla				
District	Case No.	Petitioner Name Vs	Advocate	Date of	Date of case
		Respondent Name		Registration	Management
					Hearing
		(5))	ì	

No.

Court

3

(2)

High Court of Meghalaya
Judge, Commercial Court,
Shillong

East Khasi Hills East Khasi Hills

(3)

4

- (5)

- (6)

(3)

(8)

No.		(1)				5			
Court		(2)	High Court	약	Meghalaya	Judge,	Commercial	Court,	Shillong
District		(3)	East	Khasi	Hills	East	Khasi	Hills	
District Case No.		(4)	•			1			
Petitioner Name Vs Respondent Name		(5)	1			•			
Advocate		(6)	1			1			
Date of Registration		(7)	1			•			
Whether Urgent Relief was sought	and Pre- Institution Mediation	(8)	- (•			
Date of Decision		(9)	-			1			
Days for disposal		(10)							
Nature of Date of Disposal execution (Contested/ of decree Settled)	Semed)	(11)	- (-)						
Date of execution of decree		(12)				•			
Number of days for execution of decree	from date of decision	(13)	(10)						
Act Section		(14)	(1-1)	1					

Form 6
Contested commercial cases disposed during the month

			Summary of Commercial Cases during the month	ases during the month		
No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the	Total number of cases pending at the end of the
(1)	(2)	(3)	(4)	(5)	(6)	(7)
	High Court of Meghalaya	East Khasi Hills	5	1	-	5
5	Judge, Commercial Court, Shillong	East Khasi Hills	86	6		92

Form 6(i): Mediation Data on Monthly Basis

•	(3)	Sr. No.
Megnalaya State Legal Services Authority, Shillong	(2)	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]
	(3)	Total number of applications pending on the 1 st day of the month
ı	(4)	Total number of applications received during the month
	(5)	Total number of cases settled during the month
_	(6)	Total number of non- starter cases during the month
	(7)	Total number of applications pending at the end of the month

Form 6 (ii): Mediation Data on Quarterly Basis

								200		
N O								(1)	i,	
Name of the Authority								(2)	Meghalaya State Legal Services	Authority, Shillong
Name of Application Received by	Authority							(3)	1	
Name of Applicant Party	Individual							(4)	L	
pplicant	Individual Corporate							(5)	ė.	
Nature of Opposite Party	Individual							(6)	1	
Opposite	Corporate							(7)	1	
Wis.	_								,	
No. of application slab- Wise as per Schedule-II	=								'n	
licatio er Sch	Ξ							(8)	1	
n slak nedule	<								1	
=	<									
No. of application disposed	off as per Rule 3(4)	and 3(6)						(9)	1	
No. of application Referred	for mediation							(10)	•	
No. of application Where no	settlement arrived at	as per	Rule	7(1)(ix)				(11)		
No. of applica	where	reache	da	settlem	ent as	per Rule	7(1)(vii)	(12)		